Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

	Total	9	∞	7	6	S	4	ယ	2	-		No.
		Other stakeholders, if any (other than financial creditors and operational creditors)	Operational creditors (other than Workmen, Employees and Government Dues)	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)	Unsecured financial creditors	Secured financial creditors	Liquidation costs incurred till date	Unpaid insolvency resolution process costs		Category of stakeholders
	υn	0	2	1	0	0	0	2			No. of claim	Summar rec
	381301587	0	96735639	2259304	0	0	0	282306644			Amount	Summary of claims received
	5	0	2	1	0	0	0	2			No. of claims	Summar adn
	381301587	0	96735639	2259304	0	0	0	282306644			Amount	Summary of claims admitted
	0	0	0	0	0	0	0	0				Amount of contingent claims
		0	0	0	0	0	0	0				Amount of claims rejected
	0	0	0	0	0	0	0	0				Amount of claims under verification
100		7	6	5	4	ω	2	1	NA	NA		Details in Remark, Annexure if any
0.	002/16											in Remark, re if any

Annexure-1

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of secured financial creditors

SI. Name of Details of claim No. creditor received	of Detail	tails of claim received			Details	Details of claim admitted	tted			Amount	Amount of any	Amount of claim	Amount of Remarks,
	Date of	Date of Amount	Amount	Nature	Amount	Whether	Details	Amount	% share	continge	mutual		under
	receipt	receipt claimed of claim	of claim	of claim	covered	security	of	covered by in total	in total	nt claim	dues,		verification
			admitted		by	interest	Security	guarantee amoun	amount		that may		
					security	relinquished	Interest		of claims		be set		
			HE SECTION AND ADDRESS OF THE PERSON ADDRESS OF THE PERSON AND ADDRESS OF THE PERSON ADDRESS OF THE PERSON ADDRESS OF THE PERSON ADDRESS OF THE PERSON AND ADDRESS OF THE PERSON ADDRESS OF THE PERSON A		interest	? (Yes/No)			admitted		off		
Intec	18/01/2	2659286	18/01/2 2659286 26592861 Secured	Secured	0	NA	NA	0	69.74	0	0	0	0
Capital	025	10	0	Financial									(
Limited				Creditors									
Central	16/11/2	16/11/2 1637803		16378034 Secured	0	NA	NA	0	4.30	0	0	0	٥
Bank of	023	4		Financial									
India				Creditors									

Annexure-2

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of unsecured financial creditors

188					admitted						
					claims						
			off		amount of	guarantee		admitted		*	
			may be set		total	covered by	of claim	claim	claimed	receipt	
	verification	rejected	dues, that	claim	% share in	Amount	Nature	Amount of Nature	Amount	Date of	
if any	claim under	of claim	ny mutual	contingent					received	rec	creditor
Remarks,	Amount of	Amount	Amount of a	Amount of		Details of claim admitted	etails of c		Details of claim	Details	Name of

Z

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Annexure-3

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (Workmen)

	SI. Name of No. authorised representative, if any
	Name of workman
	Details of claim received Date of Amount Total receipt claimed amount of claim admitte
	claim ed imed a a
	<u>a</u> -
NIL	of claim a t of claim period of four four ng the ion ncement
	Nature of claim
	% share in total amount of claims admitted
	Amount of Amount Amount contingent of any of claim mutual rejected dues, that may be set off
	5
	Amount of Remarks, claim under if any verification
	Remarks, if any



Annexure-4

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (Employees)

authorised representative, if any								NIL						
In same of the period of claim admitted employee receipt claimed if any								date						
Name of Sauthorised employee received received received sif any if any of claim receipt claimed ount of Amount of Claim receipt of Claimed ount of Sauthorised receipt claimed ount of Sauthorised receipt claimed ount of Claim in total samount of Amount								commencement						
Name of Name o						admitted		liquidation			1			
Name of Name o				be set off		claims		preceding the	admitted					
Iname of the integral of claim admitted authorised employee received representative, if any receipt of a mount of Amount of Amount of Amount of Amount of Amount of Claim rejected for the period of of claim in total Amount of Claim Amount of Claim in total Amount of Claim Amount of Claim admitted contingent of Amount of Claim representative, if any of Claim admitted contingent of Claim admitted contingent of Amount of Claim representative, if any of Claim admitted contingent of Claim admitted conting				that may		amount of		twelve months	claim					
representative, Name of Iname				dues,		in total	of claim	for the period of	ount of	claimed	receipt		I any	
authorised employee received Details of claim admitted Amount of A		verification			claim	% share	Nature		Total am	Amount	Date of		representative,	
Name of Name of Details of claim admitted Amount of Amount Amount	fany	claim under i	_		contingent					eived	rec	employee	authorised	No.
N	Remarks,	Amount of 1		Amount	Amount of		mitted	Details of claim ad		of claim	Details	Name of	Name of	

Annexure-5

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (Government Dues)

.IS	Details	Details of Claimant Details of claim	Details of	claim		Deta	Details of claim admitted	admitted		Amount	Amount	Amoun	+	Amount Amount of Remarks,
No.			received								0	-	_	_
	Department	Governmen Date of	Date of	Amount	Amount	Nature	Amount Amount Nature Amount Whether	Whether	% share	contingent	3	utual	utual rejected	contingent mutual rejected under
		1	receipt	claimed	claimed of claim of		covered by lien /	lien/	in total	claim	0	dues,		ues, verification
					admitted claim lien or	claim		attachment amount	amount		=	at	at	at
							attachment removed? of claim	removed?	of claims		=	may be	lay be	ay be
							pending	(Yes/No)	admitted		Se	set off	t off	toff
							disposal							
MEC IS	State Tax	Gujarat	03/01/202	2259304	03/01/202 2259304 2259304 Gover	Gover	0	No	0.59	0	\sim		0	0 0
	Department,	Government 5	5			nment								
	Government of Gujarat					Dues								

Annexure-6

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of operational creditors (other than Workmen, Employees and Government Dues)

No.				_				2	
Sl. Name of No. creditor				Nirupama 08/01/2	Corporati 025	on		Nirupama 08/0 Enterpris 025	e
Details reco	Date of Amount receipt claimed			08/01/2	025			08/01/2 025	
Details of claim received	Date of Amount receipt claimed			17312637				79423002	
	Amount Na of claim of	admitted claim		17312637 17312637 Operatio				Nirupama 08/01/2 79423002 79423002 Enterpris 025	
	ture	claim		Operatio	nal	Creditor	S	Operatio 0 nal	Creditor s
Details of claim admitted	Amount covered by	lien or attachment	pending	0				0	
im admitted	Whether lien /	attachment removed?	(Yes/No)	No				No	
	Amount % shar covered by in total	guarantee		0				0	
	% share in total	amount of claims	admitted	4.54				20.83	
Amount of Amoun	claim			0				0	
Amount of any		that may be set off		0				0	
Amount of claim	rejected			0				0	
Amount of Amount Amount of Remarks, contingent of any of claim claim under if any	rejected verification			0	(0	
4. 1. 7				_	_				



Annexure-7

Name of the corporate debtor: H.V. Synthetics Private Limited; Date of commencement of liquidation: 11/12/2024; List of stakeholders as on: 31/01/2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

				III								
mutual dues, that may be set off	claim	% share in total amount of claims admitted	Amount covered by guarantee	ther hment ved? No)	Amount Whether covered by lien / lien or attachment removed? pending (Yes/No) disposal	Nature of claim	Amount Amount Nature claimed of claim of admitte claim d		Date of receipt	shareholders / equity shareholders / partners / others)		•
	contingent							received	re	No stakeholder stakeholders (stakeholder	No
nt of Amount Amount of Amount of	Amount of			admitted	Details of claim admitted	Do		Details of claim	Detail	Sl. Name of Category of	Name of	S

